

Bihar-U.P. Boundary Dispute

*1756. Shri Radhamohan Singh: Will the Minister of Home Affairs be pleased to state:

(a) whether the question of fixing a permanent inter-state boundary between Ballia in U.P. and Shahabad in Bihar has been finally agreed to by the two States; and

(b) If so, the steps proposed to be taken to enforce this agreement?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). The question is under consideration.

I.A.S. Emergency Recruitment

*1756. Shri Ajit Singh: Will the Minister of Home Affairs be pleased to state:

(a) whether recruitment from State Civil Services to I.A.S. under Emergency Recruitment Scheme 1956 is regarded as promotion or general selection;

(b) whether 16 per cent vacancies were reserved for Scheduled Castes and Scheduled Tribes; and

(c) If not, the reasons therefor?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Promotion.

(b) and (c). The recruitment being by promotion the question does not arise.

Relief Measures in Naga Hills

*1757. Shri Hynniewta: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that relief measures adopted by the Assam Government in the Naga Hills under special grants from the Centre have to be approved by the Home Ministry;

(b) the nature of those relief measures; and

(c) the years for which the special grants for such measures were made available to the State Government of Assam?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) No.

(b) The State Government have introduced a number of relief measures such as the supply of foodstuffs, blankets, medical aid, cash compensation, and gratuitous relief.

(c) 1957-58.

Eminent Teachers and Scientists

*1758. Shri Vishwanath Prasad: Will the Minister of Education and Scientific Research be pleased to state:

(a) whether the directories of eminent teachers and scientists in India were under compilation last year;

(b) if so, when the work will be completed; and

(c) whether Government will avail the services, if necessary, of the persons from among them for this purpose?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) A directory of eminent teachers was under compilation.

(b) No firm date can be given at present

(c) Yes.

Scholarship to Scheduled Castes and Tribes Students

*1759. Dr. Sushila Nayar: Will the Minister of Education and Scientific Research be pleased to state:

(a) the amount of money spent on scholarships and on assistance given for buying books to boys and girls of Scheduled Castes and Scheduled Tribes during the financial year 1956-57, separately;

(b) whether scholarships are disbursed at the beginning of the academic year or at the end;

(c) whether Government have received reports that several students are forced to leave their studies because of the late receipt of scholarship money; and

(d) if so, the number of students, if any, so affected and the measures proposed to be taken to rectify the situation?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): A statement is laid on the Table of the Lok Sabha.

STATEMENT

(a) The amount of scholarship in each case, includes a reasonable amount for the purchase of books. The expenditure incurred on the scholarships to the Scheduled Castes and Scheduled Tribes scholars, during the financial year 1956-57, was as under:—

Scheduled Castes....Rs. 87,98,891/-
 Scheduled Tribes....Rs. 15,77,850/-

Total:— Rs. 103,76,741/-

(b) Ad hoc grants sent to the institutions, are paid for a period of four months to the eligible Scheduled Castes and Scheduled Tribes candidates, at the commencement of the academic session. The rest of the scholarships money is paid during the course of the academic session.

(c) No.

(d) Does not arise.

Indian Air Force Accidents

{ Shri Braj Raj Singh:

*1760. Shri Yadav:

Shri Bhadauria:

Will the Minister of Defence be pleased to state:

(a) the number of Indian Air Force planes involved in accidents and crashes during the last 12 months and the number of casualties in such accidents; and

(b) whether Government intends to institute an enquiry into the causes of Air Force Plane crashes in view of their large number?

The Deputy Minister of Defence (Shri Raghuramiah): (a) It is not in the public interest to give out this information.

(b) A Court of Inquiry is held in every case of major accident to investigate the causes and, where possible, to suggest remedial action to prevent such accidents in future. The rate of accidents has shown a steady decrease during the last few years.

Andhra University Teachers

*1761. { Shri Nagi Reddy:
 { Shri Ramam:

Will the Minister of Education and Scientific Research be pleased to state:

(a) whether Government have granted any money so far to increase the scales of pay of the Andhra University teachers as per the recommendations of the University Grants Commission;

(b) whether the recommendation has been implemented by the Andhra University in the years 1956-57 and 1957-58 (so far); and

(c) if not, the reasons therefor?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) University Grants Commission is itself competent to sanction grants to Universities and has paid grants to Andhra University for improvement of scales of pay of its teachers.

(b) The University has accepted the recommendations of the Commission regarding revision of the salary scales of University teachers under the Second Five Year Plan and action is being taken by the University to pay the salaries in accordance with the recommendations for the year 1956-57. The grant for the year 1957-58 for this purpose will be paid to the University before the close of the current financial year.

(c) Does not arise.